

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 11<sup>th</sup> day of *December, 2018*.

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00894/2014.

1. P.C.D.A. (P), Allahabad Branch of Akhil Bhartiya Raksha Lekha Karmachari Sangh, Kolkata Branch through its Branch General Secretary, Sayed Bashir Ahmad, Senior Auditor, P.C.D.A. (P), Allahabad.
2. S.K. Agarwal, aged about 54 years, son of Late Om Prakash Agarwal, resident of 61 D/3C/7F, Om Gayatri Nagar, Allahabad, presently posted as Senior Auditor, P.C.D.A. (P), Draupadi Ghat, Allahabad.
3. Syed Aftab Haider Rizvi, aged about 54 years, son of Shri Syed Matloob Huasin, resident of 19, Bakshi Bazar, Allahabad, Presently posted as Senior Auditor, P.C.D.A. (P), Draupadi Ghat, Allahabad.

.....Applicants.

**VE R S U S**

1. The Union of India through the Secretary, Ministry of Defence (Finance), New Delhi, Establishment-1, Section, New Delhi.
2. The Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt – 110010.
3. The Principal Controller of Defence Accounts (P), Draupadi Ghat, Allahabad Cantt., Allahabad.

.....Respondents

Advocate for the applicants : Shri Shyamal Narain

Advocate for the Respondents: Shri L.P. Tiwari

**O R D E R**

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

Learned counsel for the applicants submitted that the matter involved in this case relates to the transfer of the applicants and now the applicants have joined at the transferred place, hence the OA has become infructuous.

2. In view of the above, the OA is dismissed as having become infructuous.

**(RAKESH SAGAR JAIN)**

**MEMBER- J.**

**(MS. AJANTA DAYALAN)**

**MEMBER- A.**

Anand...